## **NATIONAL COMPANY LAW TRIBUNAL**

## **NEW DELHI BENCH**

(IB)404 (PB)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s Durlum India Pvt. Ltd. Vs. Piccadily Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s):

Mr. Pankaj Agarwal, Advocate

Mr. Divesh Goyal, CS

For the Respondent (s): Mr. Varun Jain & Mr. Navin Kumar, Advocates

## **ORDER**

To come up for further clarification on 13th November, 2017. Brief written synopsis be filed by both the parties.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)